

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :1

IVN. P NO.01/2021 IN CP NO.(IB)76/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: ANUJ TIWARI (RP OF SPARKSPELL HOMES PVT. LTD.) V/S SAURABH PANDEY & ORS.

SECTION : 25(j) R/w 43, 45, 50 & 66 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR RP : SH. YASH TANDON, ADV.

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The matter was taken up today through Video Conferencing.

Heard, Sh. Yash Tandon, Advocate for the Applicant through video conferencing, who has filed the present IVN. P NO.01/2021 in CP No.(IB)76/ALD/2019 under Section 25(j) R/w 43, 45, 50 & 66 of the Insolvency and Bankruptcy Code, 2016.

Let, notices be issued to the respondents by all modes, including the process of the Court, returnable at an early date.

Accordingly, put up in the week commencing 17th March, 2021 before the Regular Court/Video Conferencing.

— Sd —

Dated : 12.02.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**